

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE -.03./2020/Computer Cell

Sealed Quotations are invited from authorized dealers and OEM for supply of **24 Pieces of Apple Airpod Pro with Compatible Apple Power Adapter** for use of this Court.

The supplier should have financial capacity to execute the supply of aforesaid articles.

The tender must reach this Court within 21 days from the date of display of this notice. Quotations received after stipulated time/date shall not be entertained. This tender notice can also be downloaded from the website of Patna High Court: <http://patnahighcourt.gov.in>.

Terms and Conditions:-

1. Proof of Registration of supplier as per Government rule.
2. The articles shall be in good condition.
3. The rate quoted in tender should be inclusive of all taxes and other charges, if any.
4. The Court reserves the right to accept or reject any or all quotations/cancel tender without assigning any reason.
5. The firms shall submit their bill in triplicate at the time of supply of articles.
6. Payment will be made in account of the firm after due verification of items supplied.
7. The successful bidder will have to supply all the articles within three (03) working days.
8. There shall be a penalty for the defective supply of the items as per existing rules.
9. Decision of Patna High Court, Patna would be final and binding on all the bidders.
10. The bidders should not have been blacklisted.
11. All disputes shall be decided/adjudicated within the jurisdiction of Civil Court, Patna only.



10.06.2020

**I/c, Registrar (IT)-Cum CPC
Patna High Court, Patna
10.06.2020**